

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.114
C.P.(IB)/7(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

LSC Infratech Ltd

.....Applicant

V/s

Sadbhav Engineering Ltd

.....Respondent

Order delivered on 17/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : Mr. Rupendra Kumar Porwal, Advocate
For the Respondent : Mr. Navin Pahwa, Sr. Advocate a/w.
: Mr. Pragati Bansal, Advocate

ORDER

Pleading are completed in the matter.

Learned Counsel for both sides have already file their written submissions in the matter.

Re-list on 15.05.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)